

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.302

IA-1244/2022 IA-1674/2022 IA-82/2022 IA-1417/2022 IA-1450/2022 IA-1432/2022
IA-5441/2021 IA-3379/2020 Cont.P-18/2021 IA-1357/2022 IA-1376/2022 IA-2696/2021
IA-2663/2021 IA-2791/2021 IA-4117/2021 IA-4077/2021 IA-287/2021 IA-796/2021
IA-1046/2022
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr**APPLICANT/PETITIONER**
V/S
M/s. Earthcon Universal Infratech Pvt. Ltd.**RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 02.06.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shikhil Suri, Ms. Nikita Thapar and Mrs. Komal Gupta
Adv. Yashish Chandra
Adv. Chandra Shekhar Yadav
For the Respondent : Adv. Ritu Rajkumari Adv. Kripa Shankar Prasad Adv. Astha
for R-4
Adv. Nidhi Mohan Parashar, Umang Kumar Singh and Param
Agarwal, advocates for Respondent No. 6, 7, 8, 14, 15 and 16.
Adv. Ekta Choudhary
(Neelam Gogia, Jagdish Chander, Mehak Gogia for R-4)
Adv. Shikhil Suri, Ms. Nikita Thapar and Mrs. Komal Gupta
for R-2 & 3.
For the Noida : Adv. Tenzen Tashi Negi

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on **20.07.2022.**


(Madhu Narula)
Court Officer Court III